

**Defective Case Register from 2025-07-30 to 2025-07-30**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CMAPL/30490/2025	ADV.	2025-07-30	Provision of Law Incorrect.
2	D-WP(C)/30495/2025	GOPINATH PANDA	2025-07-30	1.Hologram of Rs.50/- to be paid on the V>Nama
3	D-WA/30451/2025	MANAS RANJAN BAUG	2025-07-30	AU fee Rs 2.25/- to be paid.
4	D-CONTC/30281/2025	ADV.	2025-07-30	1. Age of the petitioner in cause title not tally with affidavit.
5	D-CRLMA/22880/2025	NIRANJAN PANDA	2025-07-30	Put up for SR after filling of c. copy of or. dtd. 17.3.2025 passed in BLAPL NO. 1166/2025.
6	D-CRLREV/22837/2025	AMLAN SHAKTI PAUL	2025-07-30	3-AUTHENTICATION FEE IS DEFICIENT. 1.AU fee Rs Payable 9.50 but 5/- paid deficit 4.50 p. 2.Original free copy not filed.
7	D-ABLAPL/22939/2025	RATNAKAR SAMANTASINGHAR	2025-07-30	Annexure 1 page 10 not legible.
8	D-CRLREV/22748/2025	MANAS KUMAR CHAND	2025-07-30	Copy of Trial Court Judgement / Order - Xerox Free copy filed ,Original free copy not filed.
9	D-WP(C)/30304/2025	GOUTAM MISHRA	2025-07-30	District name of the petitioner not correctly furnished in cause title, affidavit and declaration.2.page no.50 51 and 55 not legible.
10	D-ABLAPL/22930/2025	ANUP KUMAR PATTNAIK	2025-07-30	1. Code No. mentioned in the Index is not correct. 2. Name of P.S. not mentioned in Subject matter of Cause Title, Prayer and Para 1 of the petition. 3. Fathers name of the Petitioner is not correct as mentioned in the Cause Title. 4. Annexure 6 page 42 44 to 51 53 and 55 not legible and not attested.
11	D-WP(C)/30132/2025	KEDAR KUMAR DASH	2025-07-30	Correct code not indicated.
12	D-CMAPL/30373/2025	ANUPAM RATH	2025-07-30	i)copy of Power of Attorney not filed. ii) Provision of law not correctly furnished in I.A. iii) Address of the Honble court wrongly furnished in I.A
13	D-CMAPL/30372/2025	ANUPAM RATH	2025-07-30	i) copy of power Attorney not filed. ii) Provision of law not correctly furnished in I.A.
14	D-CRLMC/22901/2025	TIRTH KUMAR SAHU	2025-07-30	This case related to sexual offence the name of victim Father and elder Brother to be deleted in para no.8 of the petition.
15	D-TRP(C)/30316/2025	ANSUMAN BHUYAN	2025-07-30	Annex-01 not legible.
16	D-WP(C)/30348/2025	ALOK KUMAR MOHAPATRA	2025-07-30	20-VERNACULAR CERTIFICATE NOT FURNISHED.

17	D-WA/26362/2025	SAIBRATA RATH	2025-07-30	Period of Delay 3 days, I.A. not filed. i) Legible copy of page no. 90 to 93 138 139 144 and 145 are to be filed. ii) Page no. 111 to 115 122 to 124 133 134 141 142 are not properly scan. iii) Para no. not correctly furnished in declaration under I.A.
18	D-FAO/30245/2025	SOMNATH ROY	2025-07-30	1. Period of Delay 15 days
19	D-WP(C)/30320/2025	SWAPNA KUMAR OJHA	2025-07-30	14-NOT PROPERLY INDEXED.
20	D-FAO/30360/2025	ADISHA MOHANTY	2025-07-30	receipt not filed
21	D-WP(C)/30331/2025	ALOK KUMAR MOHAPATRA	2025-07-30	H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama.
22	D-WP(C)/30383/2025	SUBHRANSU BHUSAN MOHANTY	2025-07-30	1-COURT FEE IS DEFICIENT. D.c.Fee of Rs.6/- not paid.
23	D-FAO/30082/2025	SUBRAT SATPATHY	2025-07-30	1. Period of Delay 66 days 2. receipt reg. deposit not filed
24	D-FAO/30073/2025	NAYAN BEHARI DAS	2025-07-30	1. Period of Delay 269 days
25	D-MACA/23294/2025	DEBASISH PATNAIK	2025-07-30	l.t.i not mentioned in vakalatnama
26	D-CRLA/22903/2025	AMITAV TRIPATHY	2025-07-30	Name of the present appellant be deleted from Cause Title there after put up for S.R.
27	D-BLAPL/23029/2025	TUKUNA KUMAR MISHRA	2025-07-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraphs mentioned in the petition and Affidavit is not correct. 2. Page No. 10 not legible. 3. Signature of the Petitioners not attested by the Asst. Jailor in V.nama.
28	D-MACA/30081/2025	SUBRAT SATPATHY	2025-07-30	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
29	D-CRLMC/23065/2025	MANORANJAN PADHY	2025-07-30	1. Provision of law not correctly furnished in cause title. 2..Subject Code incorrectly Mentioned
30	D-BLAPL/22923/2025	SAROJ KUMAR PADHY	2025-07-30	1. Copy of order dated 23.5.2025 mentioned in Index and para-5 of the petition not tally with the Annexure-3.
31	D-MACA/27129/2025	GIRIJA PRASAD DUTTA	2025-07-30	1. Period of Delay 448 days
32	D-CRLMP/22933/2025	PRIYA RANJAN SINGH	2025-07-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
33	D-WP(C)/30147/2025	SUBHADUTTA ROUSTRAY	2025-07-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 32 47 not neat.
34	D-CONTC/29396/2025	ADV.	2025-07-30	1.Dt. of order not correct in index as per annex. 2. Affidavit not proper.
35	D-BLAPL/23030/2025	TUKUNA KUMAR MISHRA	2025-07-30	1.Point no. 2 of the Affidavit is incorrect. 2.page no. 10 and 11 not legible.

36	D-RPFAM/30299/2025	GYANA RANJAN DHAL	2025-07-30	not in appeal format
37	D-WP(C)/30141/2025	SUBHADUTTA ROUTRAY	2025-07-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 32 and 42 not neat.
38	D-RPFAM/30354/2025	BHAGABAT PRASAD RATH	2025-07-30	good ground not furnished in certificate
39	D-BLAPL/22981/2025	DIBYA PRAKASH MISHRA	2025-07-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
40	D-CRLMC/22908/2025	BIJAYA KUMAR RAGADA	2025-07-30	C. copy of annex.2 not filed
41	D-WP(C)/30459/2025	PRANGYANANDA PATTANAIK	2025-07-30	20-VERNACULAR CERTIFICATE NOT FURNISHED. In the prayer portion prayer has been made to quash annexure-4 instead of Anx-5.
42	D-WA/26940/2025	SASWAT KUMAR ACHARYA	2025-07-30	1. Period of Delay 33 days delay I.A. not filed. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 3. i) Anx-2 not furnished in book mark. ii)Legible page of 55 63 64 65 67 69 71 to 74 76 to 83 112 135 to 137 are mark in markers pen to be filed.
43	D-RSA/30067/2025	MANORANJAN MISHRA	2025-07-30	1.Court Fee Rs.2835/-Payable Not Paid
44	D-CRLMC/22882/2025	BRAHMANANDA TRIPATHY	2025-07-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 25 to 28 not neat.occupation not mentioned in the affidavit and also I.A of the affidavit.
45	D-CRLMP/22761/2025	BYOMAKESH TRIPATHY	2025-07-30	1. Age of the petitioner in cause title not tally with affidavit
46	D-WP(C)/30190/2025	CHITTA RANAJAN DAS	2025-07-30	Anx-6 dated 30.04.2024 wrongly mentioned in para-14 instead of 25.03.2025.
47	D-ABLAPL/22934/2025	SIDDHARTHA SAMAL	2025-07-30	Annexure 2 not legible.
48	D-BLAPL/22936/2025	SURESH KUMAR JENA	2025-07-30	1, Address of the petitioner in respect of Ward no as mentioned in the cause title and V. nama is not tally with Rejection order
49	D-WP(C)/30248/2025	SRIKANTA KUMAR NATH	2025-07-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
50	D-ABLAPL/22942/2025	DILLIP KUMAR PRADHAN	2025-07-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexure 2 page 20 not legible. 2. Name of Petitioner No.7 in Cause Title not tally with the signature in Vakalatanama.
51	D-ABLAPL/23033/2025	ABHISHEK DASH	2025-07-30	1. In declaration under affidavit,deponents name incorrectly furnished. 2. In Annexure-2, complete FIR not filled. 3. High Court

				Bar Asson. members welfare Scheme Rs 50/- to be paid in V. nama 4. Incomplete V. nama filled.
52	D-BLAPL/22938/2025	AMITAV TRIPATHY	2025-07-30	1. Pending before the court as mentioned in the cause title, Paragraph-1 and Prayer of the application is not tally with Rejection order. 2. In paragraph 2 of the application report date wrongly furnished.
53	D-RPFAM/30169/2025	NIRMAL KISHORE RATH	2025-07-30	This may be regd. as CRLMP
54	D-CRLA/23001/2025	DEEPAK KUMAR SAHOO	2025-07-30	Period of Delay 11 Days
55	D-WP(C)/30379/2025	BIREN SANKAR TRIPATHY	2025-07-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs. 50/- not paid.
56	D-BLAPL/22949/2025	PRAFULLA CHANDRA ACHARYA	2025-07-30	1. Petitioner address in respect of District as mentioned in the cause title not tally with Rejection order and V. nama
57	D-WP(C)/30375/2025	KEDAR KUMAR DASH	2025-07-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date not correct in sl. no.6 in annexure-4.Date not mentioned in annexure -5 in sl. no.7.page no. 14 and16 not neat
58	D-ABLAPL/22943/2025	AJAYA KUMAR ROUT	2025-07-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Address of the Petitioners has not been mentioned properly in the Cause Title.
59	D-CMAPL/30374/2025	ANUPAM RATH	2025-07-30	Provision of law not correct in IA.Power of Attorney certificate not furnished.
60	D-BLAPL/23035/2025	BIRENDRA KUMAR PARDHI	2025-07-30	1. Page no. 13 is not in full page.
61	D-ABLAPL/22937/2025	AJAYA KUMAR ROUT	2025-07-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Address of the Petitioner has not been properly mentioned in the Cause Title.
62	D-ABLAPL/23048/2025	RAMAKANTA MISHRA	2025-07-30	1. High Court Bar Asson. Members welfare Scheme Rs 50 /- to be paid in V. Nama
63	D-ABLAPL/22957/2025	KISHORE CHANDRA PRADHAN	2025-07-30	GR case No left blank in Prayer and Para 1 of the petition.
64	D-WP(C)/30262/2025	SUBHRANSU BHUSAN MOHANTY	2025-07-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 25 not neat.
65	D-ABLAPL/22958/2025	SUBHALATA PRIYADARSINI	2025-07-30	Page marking of the Items in the Index not proper. The file be resubmitted for S.R. after correction of index and correct page marking of the items.
66	D-ABLAPL/23080/2025	ABHISIDDHANTA SAHOO	2025-07-30	1. In Affidavit, no. of paragraph wrongly furnished. 2. Deponents signature not tally with cause title of the application. 3. High

				court Bar Asson. Members welfare Scheme Rs 50/- to be paid V>Nama
67	D-WP(C)/30351/2025	RABINDRANATH PAL	2025-07-30	H.C.B.A.W.F.Fee Rs.50.00 not paid in V>Nama
68	D-BLAPL/22953/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-07-30	i) Page mark not mentioned in Synopsis and date chart.ii) Paragraph no. mentioned in declaration of the Affidavit not correct.iii) Pending in the court in the cause title , Paragraph no. 1 and prayer of the petition not correctly furnished.
69	D-BLAPL/22788/2025	RAKESH BEHERA	2025-07-30	1.The Lower Court mentioned in the Cause Title does not tally with that of Rejection Order as the case has been transferred to ADJ, Angul
70	D-CRLMC/23039/2025	HARIPAD MOHANTY	2025-07-30	G.R. no. 2377/2024 in FIR under annex.1 not tally with synopsis and petition.
71	D-WP(C)/30246/2025	NIRANJAN PANDA	2025-07-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  Paragraph not mentioned in the affidavit
72	D-WP(C)/30249/2025	SURAJ MOHANTY	2025-07-30	Date of copy of license not tally with Index.
73	D-CMP/30259/2025	MANOJ KUMAR PANDA	2025-07-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  O.Ps No-3 to 5 8(a) to 8(e) are made Parties vice Plaintiff No-3 and Defendant No-2 of the Trial Court not yet substituted
74	D-ABLAPL/23083/2025	SURESH KUMAR PANDA	2025-07-30	31-As per standing order the name of victim/informant shall not be mentioned in the petition.
75	D-WP(C)/30209/2025	SUBHADUTTA ROUTRAY	2025-07-30	Page 32 and 42 not neat.
76	D-BLAPL/23169/2025	DEBA KUMAR RATH	2025-07-30	1. Date of rejection order dated.28.07.2025 under Annexure-1 does not tally with para-3 of the petition. 2.Receipt Showing Serv.copy To cg not Filed.
77	D-BLAPL/22950/2025	JUDHISTHIR SAHOO	2025-07-30	i) Paragraph no. mentioned in declaration of the Affidavit not correct.ii) Date of F.I.R. and date of Rejection order not correct in Date chart.iii) Page no. 17 not legible.
78	D-WP(C)/30271/2025	NIHAL RATH	2025-07-30	Page 101 to 107 not neat
79	D-WP(C)/30270/2025	SUBHRANSU BHUSAN MOHANTY	2025-07-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED.  Page no. 46 not available. 2..Receipt Showing Serv.copy To cg not Filed.
80	D-BLAPL/22857/2025	JYOTIRMAYA SAHOO	2025-07-30	1.G.R. case No. mentioned in the petition does not tally with that of Rejection order.

81	D-BLAPL/22999/2025	RAJENDRA KUMAR SAHU	2025-07-30	H.C.B.A.M.W.S.of Rs. 50/ not paid.
82	D-BLAPL/23018/2025	PRASANTA KUMAR SAHOO	2025-07-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with declaration.2. Name of the petitioner on cause title does not tally with index
83	D-BLAPL/22952/2025	M.BALAJI RAO	2025-07-30	i) H.C.B.A.M.W.S. of Rs.50/ not paid.ii) Pending the case in cause title not correct.
84	D-FAO/30424/2025	GIRIJA PRASAD DUTTA	2025-07-30	1. Period of Delay 19 days
85	D-WP(C)/30298/2025	GOUTAM MISHRA	2025-07-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 and22 29 and 30 36 44 not neat.
86	D-BLAPL/22879/2025	AMITAV TRIPATHY	2025-07-30	1) For further S.R. after filing of C. Copy of Rejection Order.
87	D-CMAPL/30449/2025	ADV.	2025-07-30	1. Period of Delay 45 days delay. i)Date of disposal not furnished in Synopsis and Reference certificate.ii)Date of order wrongly furnished in para-2 under I.A. iii)Para no not correctly furnished in declaration under I.A.
88	D-CRLREV/20172/2025	ALOK KUMAR MOHAPATRA	2025-07-30	Period of Delay 17 days delay 1 Good ground certificate not furnished.2ADV.W Rs 50 /- not paid in V.nama.2Court fee Rs 29 /- not paid in Affidavit of I.A
89	D-BLAPL/22675/2025	TUSARKANTI PRAHARAJ	2025-07-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph no. not correctly furnished on declaration 2..Receipt Showing Serv.copy To Vigilance not Filed.
90	D-WP(C)/30308/2025	GOUTAM MISHRA	2025-07-30	.Subject Code incorrectly Mentioned
91	D-BLAPL/23006/2025	JYOTIRMAYA SAHOO	2025-07-30	1, in cause title it is mentioned as C.T case no 548/2025 where as In the top of the Rejection order it is mentioned as G.R 548/2025
92	D-CRLMP/23073/2025	BINOD KUMAR HATI	2025-07-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
93	D-BLAPL/22866/2025	AKSHAYA KUMAR SAHOO	2025-07-30	1. Index is not properly paginated. 2. C.T. case No. mentioned in the Cause Title and petition does not tally with that of Rejection order. 3.P.S. case No. mentioned in the Synopsis is not correctly mentioned.
94	D-CRLMA/22686/2025	ADV.	2025-07-30	3-AUTHENTICATION FEE IS DEFICIENT.

				A. fee Rs-2.25/- to be paid.
95	D-WP(C)/30463/2025	PRAFULLA KUMAR MOHAPATRA	2025-07-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. PAGE NO.12 NOT NEAT. 2. SL.NOS. OF PARAGRAPHS NOT CORRECT IN AFFIDAVIT.
96	D-BLAPL/23013/2025	BICHITRA NARAYANA SATAPATHY	2025-07-30	1. Pending before the court as mentioned in the cause title , Paragraph-1 and prayer not tally with Rejection order.
97	D-ABLAPL/22962/2025	PANCHANAN PANIGRAHI	2025-07-30	1. Undertaking for English translation not filed.
98	D-CMP/30095/2025	PATITAPABAN PANDA	2025-07-30	3-AUTHENTICATION FEE IS DEFICIENT. DHR Nos-1 to 6 and 8 to 18 not made Parties in this Petition
99	D-WP(C)/30395/2025	PRASANTA KUMAR SATAPATHY	2025-07-30	1. Page nos. 27 28 and 43 are not neat. 2.As per annex.4 date not correct in index. and W.P.(C) case no.21799/2024 in index not tally with annex.8 .
100	D-CRLMP/22280/2025	KHIROD KUMAR SWAIN	2025-07-30	AFTER PAGE NO. 34 PAGINATION IS WRONG . PUT UP FOR SR AFTER REMOVAL OF DEFECT
101	D-BLAPL/23009/2025	ASHOK DAS	2025-07-30	1. Page no 8 9 not legible.
102	D-CRLREV/23025/2025	NIRANJAN LENKA	2025-07-30	1.Good ground certificate not furnished.
103	D-WP(C)/30369/2025	DEBASHISHA HOTA	2025-07-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D-CRLREV/23024/2025	BIKRAM KESHARI BAL	2025-07-30	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs Payable 8.25 p but paid 2/- deficit 6.25 not paid. (b) Appellate Court Judgement Rs Payable 6.60 paid but 2/- paid deficit 4.60 not paid
105	D-WP(C)/30385/2025	DINESH PANDA	2025-07-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. sl.no. of paragraphs not correct in declaration of affidavit
106	D-WP(C)/30292/2025	RAGHUNATH DASMOHAPATRA	2025-07-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
107	D-CRLMC/23044/2025	SUKANTA KUMAR NAYAK	2025-07-30	1. Annexure-2 not properly page marked in Index.2. Criminal Appeal No.22/2025 under Annexure-1 does not tally with para-6 of the petition.
108	D-WP(C)/30401/2025	BRAJA MOHAN SARANGI	2025-07-30	SL.NO. OF PARAGRAPHS NOT CORRECT IN DECLARATION OF AFFIDAVIT

109	D-WP(C)/30400/2025	BRAJA MOHAN SARANGI	2025-07-30	SL.NOS. OF PARAGRAPHS NOT CORRECT IN DECLARATION OF AFFIDAVIT
110	D-WP(C)/30427/2025	SAMEER KUMAR DAS	2025-07-30	1. Page no.21 not neat and legible
111	D-WP(C)/30411/2025	JAGAMOCHAN PATTANAİK	2025-07-30	1. page no.15 not neat. 2.Date of annex.1(i) petition para not tally with index
112	D-WP(C)/30164/2025	SRINIBASH SATAPATHY	2025-07-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D-WP(C)/30434/2025	BISWA CHANDAN MOHANTY	2025-07-30	17-REFERENCE CERTIFICATE NOT FURNISHED.
114	D-ABLAPL/22983/2025	DEBASIS SARANGI	2025-07-30	Occupation of the deponent not mentioned in Affidavit.
115	D-CMP/30154/2025	PRASANTA KUMAR SATAPATHY	2025-07-30	3-AUTHENTICATION FEE IS DEFICIENT. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  D.A.Fee of Rs.02/- not paid
116	D-WP(C)/30433/2025	AMIT KUMAR SAA	2025-07-30	1. Page no.13 not neat and legible
117	D-BLAPL/22415/2025	DEBASIS MISHRA	2025-07-30	The C.T. case pending before the Lower Court mentioned in the petition is not correct.
118	D-WP(C)/30431/2025	AMIT KUMAR SAA	2025-07-30	1. Page no.14 not neat and legible.
119	D-CONTC/30104/2025	ADV.	2025-07-30	i) Date of disposal of the CONTC No.1491/2024 Mentioned in top of the Index Synopsis cause title Reference certificate and Affidavit not correct.ii) Paragraph no. of the petition not correct in petition as well as Declaration of the Affidavit.
120	D-BLAPL/22416/2025	DEBASIS MISHRA	2025-07-30	C.T. case pending before the Lower Court, mentioned in the petition is not correct.
121	D-WP(C)/30425/2025	GIRIJA PRASAD DUTTA	2025-07-30	1. Age of the opp.party no.2 not furnished in the cause title
122	D-CRLMP/22759/2025	BYOMAKESH TRIPATHY	2025-07-30	1. Age of the petitioner in cause title not tally with affidavit. 2. Address of the op.no. 2 not correctly furnished in cause title. 3. Annexures are not page marked.
123	D-CONTC/30222/2025	ADV.	2025-07-30	i) Copy of receipt under Annexure -3 mentioned in Index and petitioned not filed
124	D-BLAPL/22998/2025	SITIKANT MISHRA	2025-07-30	i) page mark of the petition from 13 to 26 not correct.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 30-07-2025 (CASES FILED  
BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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